

HIGH COURT OF TRIPURA
AGARTALA

No. F.4(37)-HC/Vol.II/ 2019-20/12203

Dated, Agartala, the 14th August, 2020

NOTIFICATION

The event of Flag Hoisting on the 74th Independence Day by the Chief Justice, High Court of Tripura is scheduled on 15th August, 2020 at **8:30 AM**. Live Streaming of the event will be available in the Youtube Channel of the High Court '**High Court of Tripura- Official**' from **8 AM**.

By Order,

Sd/-

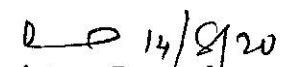
(D.M. Jamatia)
Registrar General

No. F.4(37)-HC/Vol.II/ 2019-20/12204- 12358

Dated, Agartala, the 14th August, 2020

1. The Secretary General, Hon'ble Supreme Court of India, New Delhi for kind information please;
2. The Secretary, Government of India, Ministry of Law & Justice, New Delhi for kind information please;
3. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura for kind appraisal of His Lordship;
4. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura for kind appraisal of His Lordship;
5. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship;
6. The Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge, High Court of Tripura for kind appraisal of His Lordship;
7. The Registrar Generals of all the High Courts in India for kind information please;
8. The Advocate General, Tripura, Agartala for kind information please;
9. **The Secretary, High Court Bar Association, Agartala for kind information please. He is requested to circulate the Notification to all the Members of High Court Bar Association for their information.**
10. **The Secretary, Tripura Bar Association, Agartala for kind information please. He is requested to circulate the Notification to all the Members of Tripura Bar Association for their information.**
11. The Chairman, Bar Council of Tripura, Agartala for kind information please;

12. The Assistant Solicitor General of India, Government of India, Agartala for kind information please;
13. The Public Prosecutor, High Court of Tripura, Agartala for kind information please;
14. The Government Advocate, High Court of Tripura, Agartala for kind information please;
15. The LR & Secretary, Law, Government of Tripura, Agartala for kind information please;
16. **The District & Sessions Judge**, South Tripura Judicial District, Belonia / Gomati Judicial District, Udaipur / West Tripura Judicial District, Agartala / Unakoti Judicial District, Kailashahar / North Tripura Judicial District, Dharmanagar / Khowai Judicial District, Khowai / Dhalai Judicial District, Ambassa / Sepahijala Judicial District, Sonamura for information and necessary action. **They are requested to circulate the Notification to all the staff members of their respective Judgeships as well as the Members of the respective Bar Associations of their Districts for information.**
17. **The Judge, Family Court**, West Tripura Judicial District, Agartala / Unakoti Judicial District, Kailashahar / Gomati Judicial District, Udaipur / Dhalai Judicial District, Ambassa / Khowai Judicial District, Khowai / Sepahijala Judicial District, Sonamura for information and necessary action. **They are requested to circulate the Notification to all the staff members of their respective Establishments.**
18. The Registrar (Vigilance), High Court of Tripura, Agartala for kind information please;
19. The Registrar (Judicial), High Court of Tripura, Agartala for kind information please;
20. The Registrar (Admn. P & M), High Court of Tripura for kind information please;
21. The Joint Registrar, High Court of Tripura, Agartala for kind information please;
22. The Deputy Registrar (Judicial) -cum- CPC, High Court of Tripura. He is requested to organize the live streaming of the program in the Official Youtube Channel of the High Court on the date and time as per program schedule.
23. The Deputy Registrar(s), High Court of Tripura, Agartala for kind information please;
24. The Chief Librarian, High Court of Tripura, Agartala for kind information please;
25. The Assistant Registrar(s), High Court of Tripura, Agartala for kind information please;
26. The System Analyst, High Court of Tripura, Agartala. **He is directed to upload this Notification in the official website of the High Court of Tripura;**
27. All the Superintendents, High Court of Tripura, Agartala;
28. The Sr. Grade Translator -cum- I/C Paper Book Section, High Court of Tripura, Agartala;
29. The Court Master(s), High Court of Tripura, Agartala;
30. The Bench Clerk(s), High Court of Tripura, Agartala;
31. Notice Board of the Court House and
32. **ORDER FILE.**


Registrar General